CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.353/97

Tuesday, this the 12th day of August, 1997.

C O R A M

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN HON'BLE SHRI SK GHOSAL, ADMINISTRATIVE MEMBER

KV Joseph, Chief Travelling Ticket Inspector, Southern Railway, Ernakulam Junction, "Dani Mount", Melukavumatton PO, Kottayam District.

....Applicant

By Advocate Shri TC Govinda Swamy.

vs

- Union of India through the General Manager, Southern Railway, Headquarters Office, Park Town PO, Madras--3.
- 2. The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum—14.

....Respondents

By Advocate Shri K Karthikeya Panicker.

The application having been heard on 12th August, 1997, the Tribunal on the same day delivered the following:

ORDER

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN

Applicant has filed this application for a direction to respondents to fix his pay in the revised scale of Rs.1400-2300 as on 1.1.86 without taking into account the increment due on that date in the pre-revised scale and to grant the increment due in the revised scale on 1.1.86 with consequential benefits.

2. Respondents in their reply have conceded the claim of the applicant. They have already issued orders refixing the pay

contd.

of the applicant as claimed in the application. They have also stated that the disbursement of arrears resulting from the refixation shall be made 'without any further loss of time'.

3. In the light of these developments, the application is disposed of directing the respondents to disburse the arrears resulting from refixation of pay of the applicant done by order dated 7.5.97 within a period of two months from the date of receipt of this order. There is no order as to costs.

Dated the 12th August, 1997.

SK GHOSAL

ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

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